

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 69 OF 2018

Dated : 3rd May, 2019

In the matter of:

**BSES Rajdhani Power Ltd
Versus
Delhi Electricity Regulatory Commission**

**... Appellant (s)
... Respondent(s)**

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **22.07.2019.**

PS/Court Master

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